GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1544

TO BE ANSWERED ON THE 8TH DECEMBER, 2015

NATIONAL CROP INSURANCE PROGRAMME

1544. SHRI DUSHYANT SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the coverage of National Crop Insurance Programme (NCIP) in terms of farmers and area insured has been projected to the level of 50% by the terminal year 2016-17 of the Twelfth Plan, if so, the present status in this regard and also data of the coverage of lands and farmers under NCIP, State-wise;
- (b) whether the Government is taking or planning to take additional measures to achieve the estimated target by the end of 12th Plan in those States where there is a huge gap between the target and the present status and if so, the details thereof and if not, the reasons therefor; and
- (c) whether private sector insurers are also allowed along with the Agriculture Insurance Corporation of India for the implementation of NCIP scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

- (a): Yes, Madam. The details of State-wise coverage in terms of farmers and area insured under NCIP and all ongoing crop insurance schemes during year 2014-15 is given in Annexure.
- (b): Continued efforts are made to create awareness about crop insurance schemes by the extension division of implementing States in coordination with the insurance companies. The salient activities under awareness campaign, involve the publicity of features & benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs/mela/gosti and organization of workshops/trainings and SMS through Kisan Portal etc. State Governments/UTs are also being regularly persuaded to increase the coverage including notifying more crops under crop Insurance schemes. Recently, Chief Ministers of those States which did not opt till date or had opted but withdrew later on, have been requested to review the matter personally and issue necessary direction to implement the scheme for the benefits of the farmers.
- (c): Yes Madam. Ten private General Insurance Companies have been empanelled alongwith Agriculture Insurance Company (AIC) of India Ltd for implementation of Modified National Agricultural Insurance Scheme (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS) components scheme of NCIP.

Annexure

State -wise coverage in terms of percentage of farmers and area insured under National Crop Insurance Programme (NCIP) and all ongoing insurance schemes during 2014-15

	schemes during 2014-13	<u>, </u>						1	_
	State	Farmers insured under ALL				AREA INSURED UNDER ALL			
S.No.		ONGOING INSURANCE		FARMERS INSURED		ONGOING INSURANCE		AREA INSURED UNDER NCIP	
		SCHEME		UNDER NCIP		SCHEMES (in Hact.)		(in Hact)	
			% of No. of	Farmers	% of No. of		% of Gross		% of Gross
		Total farmers	farmers	insured under	farmers	Total Area	Cropped Area	Total Area	Cropped
		insured	insured	NCIP	insured	Insured	Insured	Insured	Area Insured
1.	Andhra Pradesh	1442911	10.95%	1134120	8.61%	1898740.692	13.80%	1532277.52	11.14%
2.	Andaman & Nicobar	783	6.63%	783	6.63%	1230.469	6.84%	1230.47	6.84%
3.	Assam	49889	1.83%	23351	0.86%	30270.15602	0.73%	12323.09	0.30%
4.	Bihar	3877528	23.95%	2298299	14.19%	3733197.245	48.82%	2206980.67	28.86%
5.	Chhattisgarh	1068387	28.52%	974199	26.00%	1894646.725	33.45%	1688771.52	29.82%
6.	Goa	160	0.21%	160	0.21%	180.305	0.11%	180.31	0.11%
7.	Gujarat	660855	13.53%	0	0.00%	1388702.106	10.61%	0.00	0.00%
8.	Haryana	22	0.00%	22	0.00%	50.624	0.00%	50.62	0.00%
9.	Himachal Pradesh #	131770	13.72%	99015	10.31%	53000	5.52%	5100.00	5.62%
10.	Jammu & Kashmir	1364	0.09%	1364	0.09%	809.2252	0.07%	809.23	0.07%
11.	Jharkhand	258567	9.54%	193923	7.16%	249868.4726	19.91%	187178.76	14.91%
12.	Karnataka	1113341	14.21%	1113341	14.21%	1439243.967	11.94%	1439243.97	11.94%
13.	Kerala	49406	0.72%	49406	0.72%	48482.459	1.82%	48482.46	1.82%
14.	Madhya Pradesh	5159663	58.15%	168771	1.90%	10800173.22	47.97%	89826.30	0.40%
15.	Maharashtra	7019419	51.24%	1424794	10.40%	4862447.764	22.19%	1289175.13	5.88%
16.	Manipur	3472	2.31%	0	0.00%	6499.645	1.78%	0.00	0.00%
17.	Meghalaya	2010	0.96%	0	0.00%	1399.464	0.41%	0.00	0.00%
18.	Mizoram	0	0.00%	0	0.00%	0	0.00%	0.00	0.00%
19.	Odisha	1918490	41.10%	0	0.00%	1685203.28	33.95%	0.00	0.00%
20.	Puducherry	1541	4.64%	0	0.00%	1733.93	6.42%	0.00	0.00%
21.	Rajasthan	9886728	143.53%	9886728	143.53%	11884272.04	48.50%	11884272.04	48.50%
22.	Sikkim	19	0.03%	0	0.00%	17.42	0.01%	0.00	0.00%
23.	Tamilnadu	587865	7.24%	44817	0.55%	724731.378	12.30%	48685.31	0.83%
24.	Telangana *	0	*		*	*	*	*	*
25.	Tripura	324	0.06%	0	0.00%	416.09	0.11%	0.00	0.00%
26.	Uttarakhand	79233	8.68%	79233	8.68%	50714.06478	4.48%	329391.82	29.10%
27.	Uttar Pradesh	1772590	7.60%	1772590	7.60%	2055184.767	7.96%	1776507.01	6.88%
28.	West Bengal	1834322	25.75%	1082495	15.20%	996690.0812	10.66%	667417.87	7.14%
	TOTAL	36920659	26.96%	20347411	14.86%	45392158.59	24.34%	24811191.41	13.30%

^{*} Telengana Included in Andhra Pradesh

provisional

Data on State-wise Cropped Area, and Total operations holding are taken from MOA publication – Agriculture Statisctics at a Glance-2014 (Base Year 2010-11)

provided by the private companies) for Kharif 2014 and Rabi 2014-15. In Rajasthan, due to muti-cropping, the no. of farmers insured are higher